



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,31st May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
6	I.A.(Civil)/1068/2021 CONNECTED WITH ITEM NO. 4 IN THE DAILY CAUSE LIST	M/S PRIYASHI AASHI DEVELOPERS Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA FOR CAVEATOR MR. S SENAPATI
	WITH I.A.(Civil)/1069/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD. Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA FOR CAVEATOR MR. S SENAPATI

LEAVE NOTE OF ADVOCATES FOR 31/05/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021